

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:852

ANSWERED ON:24.11.2009

CALAMITY RELIEF

Deo Shri Kalikesh Narayan Singh;Shekhar Shri Neeraj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of financial assistance provided to States from the Calamity Relief Fund (CRF) and the National Calamity Contingency Fund (NCCF) during the last three years and the Current year, state-wise;
- (b) the details of complaints received from the State Governments regarding irregularities in utilisation of funds from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF); and
- (c) the action taken by the Government to check such irregularities including setting up of a monitoring system?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): A statement showing the State-wise details of allocation & releases of Central Share of Calamity Relief Fund (CRF) and financial assistance released from NCCF during the year 2009-10 is at Annexure.

(b): This Ministry has not received any complaint from State Governments regarding irregularities in utilization of funds from Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF).

(c): Does not arise.

As per the extant Scheme for Constitution and Administration of the CRF formulated by the Ministry of Finance based on the recommendations of the 12th Finance Commission, the expenditure from the CRF is to be incurred according to the approved items and norms. The Scheme provides that the Accounts of the Fund is to be maintained by the Accountant General in charge of accounts of the State. Comptroller and Auditor General of India would cause audit of CRF every year in terms of the purposes of the CRF Scheme.

In order to have improvement in the mechanism of the monitoring of relief expenditure, a web based computerized tracking system has been developed by the MHA